

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.3386/2015

Thursday, this the 10th day of September, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J)

Mr. Chander Kant Dubey (Retd.)
(Aged about 64 years)
Loco Pilot Passenger from Delhi Division (NR)
s/o late Mr. Kamal Kant Dubey
r/o H.179 Karampura, New Delhi-15

..Applicant

(Mr. Lalita Prasad, Advocate)

Versus

1. Union of India through the General Manager
Northern Railway, Baroda House, New Delhi
2. The Divisional Railway Manager
Delhi Division, Northern Railway
State Entry Road, Paharganj, New Delhi

..Respondents

O R D E R (ORAL)

As prayed by learned counsel for applicant, the Original Application is dismissed as withdrawn with liberty to file fresh one with proper prayer.

**(A.K. Bhardwaj)
Member (J)**

September 10, 2015
/sunil/